

IN THE HIGH COURT OF BOMBAY AT GOA.

(LD-VC-CW-204/2020)

Nalini Naik

..... Petitioner.

Vs

The Director, Directorate of
Education and anr.

..... Respondents.

Shri C. Padgaonkar, Advocate for the petitioner.

Coram:- DAMA SESHADRI NAIDU, J.

Date:21st September, 2020.

P.C.

Issue notice to the respondents returnable on 6.10.2020. Petitioner is permitted to serve notice on the respondents through private means as well.

DAMA SESHADRI NAIDU, J.

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